

(c) whether Government propose to extend this benefit of higher start by allowing point-to-point fixation also to those deprived of this benefit in the same category?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) Yes, Sir.

(b) and (c) There has been no revision of the scale and as such the question of refixation of pay of serving stenographers does not arise.

#### RAILWAY WAGONS LYING IDLE

\*455. SHRI BABUBHAI M. CHINAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been drawn to a press report published in the Hindustan Times dated the 14th September, 1969 to the effect that 10,000 railway wagons are lying idle daily on the Indian Railways; and

(b) if so, what are the details of the position in regard thereto and the reasons therefor?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) Yes, Sir. Such a report did appear in the Hindustan Times dated 13-9-1969

(b) About 7,500 Metre Gauge wagons (in terms of 4-wheelers) and 2,500 Broad Gauge wagons (in terms of 4-wheelers) idled during the months of August and September 1969 due to low demands during the slack season. The surplus wagons were progressively absorbed with the traffic picking up from October and at present only about 1,400 Metre Gauge and about 550 Broad Gauge wagons (mostly special type of stock) are spare.

#### SINKING OF TUBE-WELLS IN ADIVASI VILLAGES IN MADHYA PRADESH

\*456. SHRI SWAISINGH SISODIA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state the details of the programme for sinking tube wells for drinking water in Adivasi villages of Madhya Pradesh in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : The Government of Madhya Pradesh have a programme for sinking 7,000 tube wells in the near future. Pending a comprehensive ground water survey, a pilot scheme of sinking 25 tube wells in each district has been started from which the tribal areas will be benefited.

#### BAN ON STARTING NEW INDUSTRIES IN CALCUTTA

\*457. SHRI KALYAN ROY :  
DR. DEBIPRASAD CHAT-  
TOPADHYAYA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government of India have taken a policy decision to discourage starting of new industries within a radius of 100 miles of Calcutta by banning the issue of fresh licences;

(b) whether strong objections have been received from the Government of West Bengal and West Bengal Chamber of Commerce and Industries in this connection; and if so, the reasons for the objections;

(c) whether in view of the objections referred to in part (b) above, Government are reconsidering its policy; and

(d) if not, what are the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) No, Sir.

(b) No formal representation has been received from the Bengal Chamber of Commerce & Industry or from the Government of West Bengal but the Bengal Chamber of Commerce and Industry have intimated that they are opposed to 'area bans' recommended in the Report of the Industrial Licensing Policy Inquiry Committee (para 8.24). As regards the Government of West Bengal, the Planning and Development Minister of that State had, in a recent

meeting of the Committee of Chief Ministers of the National Development Council opposed the recommendations for grant of incentives for industries in backward areas made by the Working Group on Fiscal and Financial Incentives for starting industries in backward areas.

(c) and (d) The recommendations of the Industrial Licensing Policy Inquiry Committee, including the one relating to area bans are still under consideration of the Government and no final decision in this regard has yet been taken.

**BROAD GAUGE LINE FROM GANDHIDHAM TO BHUJ**

\*458. DR. B. N. ANTANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation from leading citizens and office-holders of various public institutions in Kutch praying for the extension of broad gauge railway line from Gandhidham to Bhuj, covering a distance of about 57 kilometres even by way of placing one more rail on the existing metre-gauge line; and

(b) if so, the time by when the work is likely to be undertaken ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) and (b) Yes, Sir. The proposal for the extension of the BG line upto Bhuj has already been examined and it is found that there is no immediate traffic or other justification for this BG extension. However, this proposal will be given due consideration when the traffic on this section increases beyond the capacity of the existing metre gauge line.

**STRUCTURAL STEEL TO BOKARO STEEL PLANT**

\*459. SHRI PRANAB KUMAR MUKHERJEE :  
SHRI KALYAN ROY :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that out of about 150,000 tonnes of structurals for the Bokaro Steel Plant for the first stage, the Hindustan Steel Construction has so far supplied only 60,000 tonnes;

(b) if so, the reasons for failure to supply the full quantity;

(c) the extent to which the non-supply of these materials has affected the Bokaro Steel Plant; and

(d) what action has been taken against the management of the Hindustan Steel Corporation for this failure ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Out of the total supply of 150,000 tonnes to be made by Hindustan Steel Construction Company to Bokaro, 27,819 tonnes were due by the October, 1969, according to the agreed programme of deliveries. Of this 27,472 tonnes have been delivered, leaving a small balance of 347 tonnes.

(b) The reasons for shortfalls, to the extent that they have occurred, are mainly : (i) non-availability of steel plates particularly of 20 mm and above and in killed quality steel; and (ii) go-slow tactics of workers and stoppage of work by them for about 8 months in some structural fabrication shops.

(c) The progress of construction at Bokaro has not been materially affected by the shortfall referred to.

(d) Does not arise.

**NEW RAILWAY LINES IN MYSORE STATE**

\*460. SHRI M. D. NARAYAN : Will the Minister of RAILWAYS be pleased to state :

(a) the details of the new railway lines which are likely to be constructed in Mysore State in the near future;

(b) the time by when the construction work on these lines is likely to start and the time by when it will be completed;

(c) whether there is any proposal to convert metre gauge lines into broad gauge in that State;

(d) if so, the details thereof;

(e) whether it is a fact that a number of representations were sent by Members of Parliament to Government for new railway lines in Mysore; and

(f) whether these representations have since been considered and if so, with what results?